

# RAJYA SABHA

Wednesday the 9th January, 1991  
19th. Pausa, 1912 (Saka)

The House met at eleven of the clock. The Vice-Chairman (Shrimati Jayanthi Natarajan) in the Chair.

## PAPERS LAID ON THE TABLE

I. Report (Volume I and II) and Accounts (1989-90) of the Coal India Limited, Calcutta and related papers

II. Report and Accounts (1989-90) of the Central Power Research Institute, Bangalore and related papers

ऊर्जा मंत्री (श्री क. याण सिंह कालवी) : मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

I. कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :-

(I) 1989-90 के वर्ष के लिए कोल इंडिया लिमिटेड, कलकत्ता का वार्षिक प्रतिवेदन (भाग I और II) और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित ।

(II) कम्पनी के कार्यकरण की सरका द्वारा समीक्षा ।

(पुस्तकालय में रखी गई ।  
देखिये स० एल० टी० 1909/91)

II निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) —

(I) 1989-90 के वर्ष के लिए सेंट्रल पावर रिसर्च इंस्टीट्यूट, बंगलूर का वार्षिक प्रतिवेदन और लेख, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन सहित

(II) इंस्टीट्यूट के कार्यकरण की सरकार द्वारा समीक्षा ।

[पुस्तकालय में रखी गई ।  
देखिये स० एल० टी०  
1910/91]

I. Report and Accounts (1988-89) of the Shipping Corporation of India Limited, Bombay and related papers.

II. Report and Accounts (1989-90) of the National Ship Design and Research Centre, Vishakhapatnam and related papers

III. Report and Accounts (1989-90) of the Seamen's Provident Fund Organisation, Bombay and related papers.

SHRI KALYAN SINGH KALVI):  
Madam, on behalf of SHRI MANU-  
BHAI KOTADIA, I lay on the Table:

I. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Thirty-ninth Annual Report and Accounts of the Shipping Corporation of India Limited, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above

[Placed in Library See No LT-1676/91]

II A copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the National Ship Design and Research Centre, Vishakhapatnam, for the year 1989-90, together with the Auditors' Report on the Accounts